

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.22 of 2017 (SZ)

Appellant(s)

Respondents

A.Iyappan
137, Uthukattu Amman Koil Street,
Sadrasuppam
Kalpakkam

1. The Chairman
Tamil Nadu State Coastal Zone
Management Authority and
Secretary to Government
Dept. Of Environment & Forest
Chennai
2. The Member Secretary
Tamil Nadu State Coastal Zone
Management Authority and
the Director of Environment
Chennai
3. The Superintendent of Police
Coastal Security Group
Ngapattinam

Counsel appearing for applicant
M/s. M. Radhakrishnan
P. Pugalenthil & M. Vetri Selvan

Counsel appearing for respondent/s
M/s.M.K.Subramanian, E.Manoharan
& P.Velmani for R1 to R3
Mr.G.M.Syed Nurullah Sheriff for R4

M.A.No.61 of 2017

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 18th July, 2017</p> <p>There is no representation for the appellant.</p> <p>List the matter for final arguments on 22.08.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>